

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 3<sup>rd</sup> JUNE, 2024, 12:00 Noon.

CP (IB) No. 55/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of Maharashtra Through Resolution Professional Mangesh Vithal Kekre -Vs- K. Anjamma
Under Section	95 (1) IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Ms. Ayushi Patidar, CA

For Respondent (s)

:

**ORDER**

List the matter on 01.07.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**H.V. Subba Rao**  
Member (Judicial)